

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. C.P.(IB)-1060(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.03.2021**.

NAME OF THE PARTIES: Kishor Kamlakar Lonkar
V/S
Hindustan Antibiotics Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the petitioner, Mr. Kunal Katariya a/w Shweta Randhamle a/w
Aagam Doochi and counsel for the respondent, Mr. D. Ray Choudhari a/w
D.G. Dhage a/w Swapnil S. Dhage are present in person.

At the request of parties, list this matter on 05.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)